

OPERATIONAL CREDITORS - FORM B
OPERATIONAL CREDITORS-Government - FORM B Received

The Public Announcement called for submission of proof of claims from Operational Creditors in FORM B as stipulated in Regulation 7. Till 11.01.2023 the undersigned Resolution Professional has received claims from the following Operational Creditors:

Sr. no.	Name of Operational Creditor	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Claim Amount (Rs.)	Amount Admitted	Amount under verification/ Not Admitted	As per Books of Accounts	Voting %
1	Commissioner of Commercial Taxes and State Tax Government of West Bengal	No	Government	748,801	748,801	-		0.55%
2	EPFO, RO-AMBATTUR, CHENNAI 40	No	Government	10,797,728	10,797,728	-		7.98%
3	Department of Trade and Taxes Delhi	No	Government	29,215,798	22,309,553	6,906,245		16.49%
4	State Tax Officer Amaindakara Assessment Circle, Chennai	No	Government	1,759,886	1,759,886	-		1.30%
5	Income Tax	No	Government	590,746	590,746	-		0.44%
	TOTAL			43,112,959	36,206,714	6,906,245		26.76%